

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2347
ANSWERED ON:25.07.2014
DEMAND OF OFFICERS ASSOCIATION
Thota Shri Narasimham

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received a comprehensive and united representation of demands from the Central Indian Administrative Service Officers Association for the Seventh Pay Commission;
- (b) if so, the details thereof;
- (c) whether the Government has agreed to consider the demand of the Central Indian Administrative Service Officers Association; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) to (d) : The 7th Central Pay Commission would independently devise its own procedure for consideration of the matters included in its Terms of Reference. If the 7th Central Pay Commission invites memoranda from various Service Associations, then such memoranda are to be sent directly to them for their consideration. Any action in the Central Government shall commence only after the report of the Commission is received.